

Will the Minister of FINANCE be pleased to refer to the reply to Starred Question No. 197 on 4th March 1983 regarding revision of pay scales of Income-Tax Inspector and state :

(a) whether the Award given by the Arbitration Board regarding Revision of Pay-scales of Income tax Inspectors in the Income-tax Department from Rs. 425-800 to Rs. 500-900 from the date of disagreement in the JCM is binding on Government as per the terms of the JCM ;

(b) if so, what are the reasons for delay in implementing the decision of the Arbitration Board in revising the pay scales of Income-tax Inspectors in the Income-tax Department ;

(c) whether it is a fact that Law Ministry which has been consulted in the matter has also asked the Ministry to implement the decision of the Arbitration Board without any further delay ; and

(d) by what date it is likely to be implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAT-TABHI RAMA RAO) : (a) Under the J.C.M. Scheme, subject to the overriding authority of Parliament, recommendations of the Board of Arbitration will be binding on both sides. If, for reasons to be recorded in writing, the Central Government is of opinion that all or any of the recommendations of the Board of Arbitration should on grounds affecting national economy or social justice be modified, the Central Government shall, as soon as may be, lay before each House of Parliament the report of the Board of Arbitration containing such recommendations together with the modification proposed and the reasons, therefor, and thereupon Parliament may make such modifications in the recommendations as it may deem fit. Modification may extend to the rejection of a recommendation.

(b) to (d) The Board of Arbitration has given its award recently i.e. in the last week of December, 1982 only and the same is under consideration.

ITDC corporate office Delhi over-staffed

9428. SHRI C. CHINNASWAMY : Will

the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that the ITDC's corporate office in Delhi is over-staffed ;

(b) if so, what is the ratio and the total number of staff in each category working there as on 31st December, 1982 and also the rate of officers and non-officers in each Division/Section ;

(c) what is the annual expenditure on establishment of ITDC's corporate office during the last three years-officers and non-officers separately ;

(d) what steps are being taken to reduce the number of executives to an appropriate level and effect economy in view of the recent Government directives on economy measures ; and

(e) whether there is any proposal to have any work-study to know the factual position and justification of the required strength in each Division of ITDC ; if so, the results thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION : (SHRI KHURSHEED ALAM KHAN) : (a) and (b) No, Sir. A statement showing the number of executives/non-executives in the various Divisions of ITDC's Corporate Office as on 31-12-1982 is attached.

(c) The combined annual expenditure on establishment of officers and non-officers of ITDC Corporate Office during the three years i.e. 1979-80, 1980-81 and 1981-82 is given below :—

	Rupees in lakhs
1979-80	154.49
1980-81	167.14
1981-82	137.13

(d) From time to time review is undertaken to ensure optimum utilisation of Officers/Staff to reduce costs and effect economies.

(e) The Staff Inspection Unit of the Ministry of Finance has been asked to undertake work study of the various Divisions of the Corporate Office.

STATEMENT

S.No	Name of the Division	Executives	Non-Executives	Ratio of Executives to Non-Executives (Approx.)
1.	Personnel Division	10	42	1:4
2.	Secretarial/Administration Div./ Co-ordination Division	11	109	1:10
3.	Vigilance & Security Division	6	4	1:07
4.	Finance & Accounts Division/Audit Cell/Credit & Collection Cell.	21	56	1:2.7
5.	Production & Publicity Division & Public Relations Division	22	65	1:3
6.	Planning & Consultancy Division	6	9	1:1.5
7.	Store & Purchase Division	6	23	1:4
8.	Transport Division	8	33	1:4
9.	Marketing Division	28	64	1:2.3
10.	Hotel Division (including Entertainment Wing)	9	60	1:6.7
11.	Project Division	119	53	1:0.4
	Total	246	519	1:2.1

Inventory lying unsold in N.T.C. (D.P.R.)

9429. SHRI RAM SWARUP RAM : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that more than Rs. five crores (approx.) inventory lying unsold in N.T.C. (D.P.R.) Ltd. ; Delhi due to slackness of Marketing Division.

(b) whether Government are going to take action against the Marketing Division in N.T.C. (D.P.R.) Ltd. ; and

(c) if not, the reasons therefore ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) No, Sir.

(b) and (c) Do not arise.

Five posts of directors in subsidiaries of N.T.C.

9430. SHRI RAM SWARUP RAM : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that NTC (D.P.R.) Ltd. is controlling eight mills ;

(b) whether it is a also a fact that it is a small subsidiary in comparison to other subsidiaries and has five functional Directors ; and

(c) if so, what is justification for having five Directors ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) Yes sir.

(b) and (c) The NTC (DPR) Ltd. controls 7 Mills, compared to, e.g NTC (MP) which controls 7. Mills. According to the organisational set up, there are functional Directors for (a) Technical, (b) Commercial, (c) Finance and (d) Personnel and Administration functions, with the Chairman-cum-Managing Director co-ordinating all disciplines.

Management Trainees in I.T.D.C

9431. SHRI C. CHINNASWAMY :